

**CONTRIBUTION TO THE LETTER OF OFFER FOR THE ATTENTION
OF THE EQUITY SHAREHOLDERS OF**

AMAZE ENTERTECH LIMITED

Corporate Identification Number ("CIN"): L72100MH1989PLC255933

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This advertisement ("Corrigendum") is being issued by Systematix Corporate Services Limited ("Manager to the Offer") on behalf of Mr. Jaspalsingh Prehladsingh Chandock ("Acquirer") alongwith Persons Acting In Concert ("PAC"), namely Mr. Trimaan Jaspalsingh Chandock ("PAC 1") and Mr. Jaikaran Jaspalsingh Chandock ("PAC 2") (PAC 1 and PAC 2 are jointly referred to as the "PACs") pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 as amended (the "SEBI (SAST) Regulations") in respect of the Open Offer (the "Offer") to acquire upto 2,02,51,400 fully paid-up equity shares of Rs. 10/- each (the "Equity Shares") at a price of Rs. 10/- per Equity Share (the "Offer Price").

The terms used but not defined in this Corrigendum shall have the same meanings assigned to them in the LOF dated September 11, 2020. The Company has allotted equity shares and warrants by way of preferential issue and pursuant to that the Shareholders are requested to note the following in relation to the Open Offer:

- Board of Directors of the Target Company in their meeting held on September 24, 2020 has allotted 6,82,40,000 Equity Shares and 92,00,000 Convertible Warrants at a price of Rs. 10/- (Rupees Ten Only) each to the Acquirer and Others (public shareholders). Board of Directors of the Target Company in their meeting held on September 25, 2020 has allotted 25,000 Equity Shares at a price of Rs. 10/- (Rupees Ten Only) each to the Others (public shareholders).
- Consequent to the short fall in the subscription of the Preferential Issue by 75,000 Equity Shares from "Others" category; the Diluted Share and Voting Capital of the Target Company now stands downward revised to 7,78,15,000 Equity Shares of Rs. 10 each, as against the earlier disclosed figure of 7,78,90,000 Equity Shares of Rs. 10 each on fully diluted basis.
- Accordingly, the percentage of shareholding in the Diluted Share and Voting Capital has been calculated on the revised Diluted Share and Voting Capital of the Target Company i.e.; 7,78,15,000 Equity Shares (on fully diluted basis).
- The detailed proposed and actual allotment of Equity Shares and Convertible warrants of the Target Company at a price of Rs. 10/- per Equity Share and Warrants for Cash and other than Cash are tabled below:


Name of Allottees	Preferential issue of Equity shares and Warrants under the BSA (Consideration – Other than Cash)		Preferential issue of Equity shares and Warrants for "Cash"		Total Number of Equity Shares and Warrants held in TC Post Pref. Issue of Equity shares and Warrants	% of Total Number of Equity Shares on revised Diluted Share and Voting Capital
	A		B		C = A+B	D = % of C
	Proposed	Actual	Proposed	Actual	Total Actual Allotment	%
Acquirer	4,78,40,000	4,78,40,000	66,00,000	66,00,000*	5,44,40,000	69.96
PACs	0	0	0	0	0	0
Others (Public)	0	0	2,31,00,000	2,30,25,000**	2,30,25,000	29.59

* 66,00,000 Convertible Warrants allotted to the Acquirer

**includes 26,00,000 Convertible Warrants allotted to the Public

- As on date of this Corrigendum, to the best of the knowledge of the Acquirer and the PACs, there are no other pending approvals which are required to implement this Offer. However approval for change in name of the Target Company is due from ROC.
- Further, in case of any regulatory or statutory or other approvals being required at a later date before the closure of the TP, the Offer shall be subject to all such approvals and the Acquirer and the PACs shall make the necessary applications for such approvals.
- The Acquirer and the PACs jointly & severally accept full responsibility for the information contained in this Corrigendum and also for the obligations of the Acquirer and the PACs laid down in the SEBI (SAST) Regulations.
- A copy of this Corrigendum is expected to be available on the SEBI website at <http://www.sebi.gov.in>.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND THE PACS

 SYSTEMATIX GROUP Investments Re-defined	<p>Systematix Corporate Services Limited SEBI Registration No. INM 000004224 The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G-Block, Bandra-Kurla Complex (BKC), Bandra (East), Mumbai 400 051, Maharashtra, India. Telephone: +91-22-6704 8000; Facsimile: +91-22-6704 8022 Email: ecm@systematixgroup.in; Website: www.systematixgroup.in Contact Person: Mr. Amit Kumar</p>
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Signed by the Acquirer and the PACs

Sd/-

Mr. Jaspalsingh Prehladsingh Chandock

Sd/-

Mr. Trimaan Jaspalsingh Chandock

Sd/-

Mr. Jaikaran Jaspalsingh Chandock

Date: September 28, 2020

Place: Mumbai.